

(a) whether the flights to Bhubaneswar from different places have been curtailed;

(b) if so, the reasons therefor; and

(c) the steps taken to increase the flights to Bhubaneswar?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Due to acute capacity constraints the flights operated to Bhubaneswar by Indian Airlines and Vayudoot from different places have been curtailed.

(c) Indian Airlines would consider restoring the curtailed flights in a phased manner once the capacity position normalises. Vayudoot do so after the aircraft fleet is adequately augmented.

Deputationists in Vigilance Department Northern Railway

8663. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a policy to induct railway-employees or persons from outside the Railways on deputation into the Vigilance Department of the Northern Railway;

(b) if so, the categories that come under the purview of this policy and the procedure/criteria thereof; and

(c) the number of the employees/persons thus inducted on deputation, their period and the rules for extending the period?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). The posts of Vigilance Inspectors and officers are filled on tenure basis from employees working in the various disciplines of the Railway such as Accounts, Traffic (Com-

mercial), Engineering, Mechanical, Personnel, Security and Stores. However, one post of an Assistant Vigilance Officer, is filled by an official drawn on deputation from the Police Department. The posts of inspectors are filled on the basis of a selection from amongst the volunteering, staff after a careful check of their service record and integrity. Officers are taken on the basis of their experience, service record and integrity.

(c) The number of Vigilance Inspectors and officers is 29 and 7 and their normal tenure is 4 and 3 years respectively. In the case of meritorious service, for inspectors, this can be extended to 6 years. Beyond that and in all cases of officers extension of tenure is given by the Railway Board only in a few exceptional cases.

Increase in Air Flights from Hyderabad

8664. SHRI BASAVAPUNNAIAH SINGAM: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the reasons for which the Air India has reduced the frequency of its International flights to and from Hyderabad (A.P.);

(b) whether there is any proposal to increase the Air India international flights from Hyderabad (A.P.);

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Air India has not reduced the frequency of its international flights to/from Hyderabad.

(c) Does not arise.

(d) It has been assessed that the current services satisfactorily cater to the de-

mand to/from Hyderabad.

[*Translation*]

**Overbridges on level crossings in
Madhya Pradesh**

8665. SHRISATYANARAYANJATIYA:
Will the Minister of RAILWAYS be pleased to state:

(a) the names of places in Madhya Pradesh where overbridges are proposed to be constructed on railway level crossings and the amount proposed to be spent on each overbridge,

(b) the present position of construction

work on each bridge; and

(c) the time by which the construction is likely to be completed there?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES). (a) and (b) A statement showing the requisite information is attached.

(c) All the works are to be executed jointly by the Railways and the State Government on this bridge proper over the tracks and the bridge approaches respectively. Completion of these work will mainly depend on this completion of the bridge approaches by the State Government